

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1086  
ANSWERED ON:13.07.2009  
CENTRAL MADRASA BOARD  
Gandhi Shri Feroze Varun

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to set up a Central Madrasa Board to govern Madrasas in the country;
- (b) if so, the details thereof and the number of Madrasas in the Country, State-wise; and
- (c) the present monitoring mechanism to oversee the functioning of these Madrasas and the quality of education being imparted by them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): Yes, Sir. Subject to building consensus among all stake-holders, there is a proposal to set up a Central Madrasa Board. The proposal is that the Central Madarsa Board could affiliate volunteering Madarsas and could be given a mandate to provide assistance to conduct examinations, award qualifications, design curriculum and syllabi as well as develop infrastructure in order to introduce uniformity in standards of the non-theological aspects of Madarsa education. The information on the number of Madrasas in various States is not maintained centrally.

(c) While there is no Central institutional arrangement at present to monitor quality of education in non-theological subjects in Madrasas, State Madarsa Boards exist in the States of Assam, Bihar, West Bengal, Madhya Pradesh, Orissa, Rajasthan, Chhattisgarh and Uttar Pradesh established by State legislatures, which monitor the functioning of Madrasas under their respective jurisdiction.